

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3295 OF 2003

STATE BANK OF INDIA & ANR.

Appellant (s)

VERSUS

M/S.SINGHANIA R. FLOUR MILLS P.LTD.&ORS.

Respondent(s)

(With appln(s) for permission) (for final disposal)

Date: 14/02/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr.R.Sundaravardan,Sr.Adv.

Mr.Ramlal Roy,Adv.

Mr.C.G. Sivakumaran,Av.

Mr. R.N. Keshwani,Adv.

For Respondent(s) Mr.Uday U.Lalit,Adv.

Mr. Ratan Kumar Choudhuri,Adv.

Mr.M.P.Jha,adv.

Mr.Ram Ekbal Roy,Adv.

Mr.Harshvardhan Jha,Adv.

Mr. Anil K. Chopra ,Adv

UPON hearing counsel the Court made the following

O R D E R

April. We have already granted leave by order dated 7th  
reaffirm that order.

(Usha Bhardwaj)

P.S. To Registrar

(Madhu Saxena)

COURT MASTER